

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1575
ANSWERED ON 15.03.2022

PLAN OF ACTION TO ACHIEVE AGREEMENT SIGNED IN GLASGOW
1575. SHRI ABDUL WAHAB

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has formulated any plans to meet 50 percentage of its energy requirements from renewable energy by 2030, as agreed by signing the Glasgow Pact;
- (b) if so, the details of the scheme designed to achieve the target;
- (c) whether Government has any data on the existing consumption of energy from various sources;
- (d) if so, to what extent energy from non renewable sources should be reduced ;
- (e) the percentage of renewable energy required to compensate the existing consumption; and
- (f) if not, the reason for not keeping any such data?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) & (b): In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

The Government has taken several steps to promote renewable energy in the country. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

(c) to (f) The details of electricity generated from various energy sources in the country during the year 2021-22 (upto January 2022) are given below:

Source	Electricity Generated. Million Units(MU)
Thermal	913021.82
Nuclear	38894.10
Renewable (including large hydro)	275548.61
Import from Bhutan	7291.80
Total	12,34,756.33

The steps taken by the Government to increase the percentage of renewable energy in the total electricity mix of the country have been mentioned in parts (a) and (b) above.
